



DISTRICT LEGAL SERVICES AUTHORITY: CHARAIDEO

O/O the Deputy Commissioner, Dist: Charaideo, Sonari

Charaideo-785690

Ph. 03772-256079

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ADVERTISEMENT

Application are invited from eligible advocate for empanelment of Legal Aid Counsels in the office of the District Legal Services Authority, Charaideo in Standard Form (Assam Gazette Part-IX) along with a separate copy of Bio-Data.

Sl. No.	Name of the post	No of Post	Qualifications	Consolidate fees
01	Legal Aid Counsel	20	Law Graduate with computer knowledge	As per NALSA guide line

Terms and Conditions:-

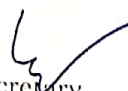
1. Applicant must be Indian Citizen.
2. Applicant must have three years' experience at Bar.
4. **How to apply:-**
Application in Standard form along with, (a) self-attested proof of experience, (b) 2 (two) copies recent passport size photographs in a sealed envelope addressing to the undersigned should be sent either by post or to deliver by hand in the drop box at the office of the District Legal Services Authority, Charaideo on or before 31/08/2021.
5. A separate copy of Bio-Data of Lawyer should be attached along with application in the format as:
a) Lawyer Name, Age, Gender :
b) Mobile Number, E-mail ID :
c) Education Qualification :
d) Full Postal Address :
e) Bar Council Number :
f) Bar Council State & Country :
7. The Date of Interview/Selection and list of selected candidates will be notified in due course of time in the official Website <https://districts.ecourts.gov.in/charaideo> and in the notice board of the Hon'ble Court of District & Sessions Judge/District Legal Services Authority, Charaideo.


Secretary,
District Legal Services Authority,
Charaideo.

Memo No.DLSA/CHD/2021/679-684
Copy to:

Dated Charaideo the 21st August, 2021.

1. The Hon'ble District & Sessions Judge cum Chairman, District Legal Services Authority, Charaideo for favour of kind information.
2. The SDIPRO, Charaideo. He is requested for wide publicity of this notice.
3. The Secretary/President, Sonari Bar Association for wide circulation of this notice.
4. System Officer, E-Court, Charaideo for uploading in the official website.
5. Notice Board, O/o the District & Sessions Judge/DLSA, Charaideo.
6. Office file.


Secretary,
District Legal Services Authority,
Charaideo.
District Legal Services Authority
Charaideo (Assam)